

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.222
CP 62 of 2018

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Rajesh Madhusudan Rajyagury & Ors
V/s
Darshan Anilbhai Dahani & Ors

.....Applicants

.....Respondents

Order delivered on: 08/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : A.R. Gupta & Associates
For the Respondent : Mr. Hitesh Buch, PCS for R-1,2,3, 5 to 8 & 10

ORDER

Re-list before the regular bench on 18.04.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)